

**Annexure-5**

**Voting Share of operational creditors (Government Dues)**

Sl. No.	Details of Claimant		Details of claim admitted (Amount in ₹)	
	Department	Government	Amount claimed	Amount of claim admitted
1	Commercial Tax Department, Sector-2, Noida Uttar Pradesh (Sales Tax)	UP Government	21,61,20,620	21,61,20,620
2	Dy. Comm. A.B. Ahirkar (Sales Tax NAG-VAT-E-010, Nagpur) (GST)	Maharashtra Government	13,62,62,637	1,41,77,565
3	Dr. Prem Verma, Comm. Of Central Goods & Service Tax, GST, Delhi East, Division Nehru Place	DELHI Government	1,52,52,56,624	0
4	Shri Rahul Kumar (Dy. Comm. Of Custom, EPCG Monitoring Cell, JNCH, Nhava Sheva	Central Government	1,27,32,336	1,27,32,336
5	Puran Sing, Assistance Commissioner Commercial Tax, Special Circle-VII, Jaipur(sales Tax-VAT)	Rajsthan Government	16,79,208	16,79,208
6	Maharashtra Industrial Development corporations (MIDC)	Maharashtra Government	1,21,53,548	1,21,53,548
7	Employee Providend Fund Organisation (EPFO)-Nagpur	Central Government	21,30,185	21,30,185
8	Andrew Navneet Haqq AC, CGST Div. Rudrapur	Uttarakhand Government	1,23,54,968	0
9	(SIIDCUL) State Infrastructure & Industrial Development Corporation of Uttarakhand Ltd.	Uttarakhand Government	8,15,65,804	8,15,65,804
10	Dy. Comm., CGST & CX Division Hingna Nagpur	Maharashtra Government	3,86,72,000	3,86,72,000
11	Employee Providend Fund Organisation (EPFO) Haldwani	Uttarakhand Government	49,18,845	49,18,845
	<b>Total</b>		<b>2,04,38,46,776</b>	<b>38,41,50,111</b>